

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-264/2005 in
CA-898/2004

New Delhi this the 14th day of December, 2005.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

1. Virendra Singh,
S/o Sh. S.N. Singh,
R/o 56/16, Dakshinpuri,
New Delhi.

2. Jagdish Singh,
S/o Sh. Suraj Bhan,
R/o H.No. 425, VIII.&P.O.
Auchandi, New Delhi-30.

.... Petitioners

(through Sh. Rajender Khatter, proxy for Sh. Arun Bhardwaj, Advocate)

Versus

1. Sh. Beijesh Kumar,
Union of India,
Through its Secretary,
Ministry of Communication & Information
Technology, Electronics Niketan,
CGO Complex,
New Delhi-3.

2. Sh. B.C. Ashok,
The Director,
Electronics Regional Test Laboratory(North)
Okhla Industrial Area, Phase-II,
New Delhi-20.

.... Respondents

(through Sh. S.N. Sharma, Advocate)

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

In compliance of our directions, respondents have passed an order dated 19.7.2005 whereby one of the applicants, namely, Sh. Virender Singh has been appointed as Scientific Assistant 'A' in the scale of pay of Rs. 5000-8000/- w.e.f. 1.10.2001 whereas another applicant, namely,

Jagdish Singh has not been recommended. This, according to us, is in compliance of our directions in true letter and spirit. If any grievance subsists in respect of Jagdish Singh, he would be at liberty to take recourse in accordance with law. With this, this C.P. stands disposed of. Notices are discharged.

S. Raju
(Shanker Raju)
Member(J)

V.K. Majotra
(V.K. Majotra)
Vice-Chairman(A)

14.12.05

AMM